

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 11/(MAH)/2015  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.  
V/s.  
M/s. Pluto Estates Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Kunal Dwarkadas	Advocate	} 
2.	Amil Karki.	Advocate	
1/b Little & Co. for Respondent No 2 & 3			

Order

CP. No. 10 to 13/397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter top on the Board on 23.11.2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)